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PAPERSLAIDONTHETABLE

I. Report and Accounts (1984-85) of the Dental Council of India, New Delhi and Related Papers

II. Post of Graduate Institute Medical Education and Research, Chandigarh (Amendment) Reg ulations 1985

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRIMATI MOHSINA KIDWAI) : Sir, I beg to lay on the Table —

I. A copy each (in English a, 1 d Hindi) of the following papers :

(i) Annual Report and Accounts of the Dental Council of India, New Delhi, for the Year 1984-85 together with the Audit Re port on the Accounts.

(ii) Review by Government on the working of the Council.

(iii) Statement giving reasons for the delay in laying the papers mentioned at (i) above.

[Placed in Library. *See* No. [T-2214 86 for (i) to (iii)]

II. A copy (in English and Flindi) of the Postgraduate Institute of Medi cal Education and Research, Chandi garh Notification No. E3/NF/8/ 8561505, dated the 17th October, 1985 publishing Postgraduate Institute the of Medical Education and Research. Chandigarh (Amendment) Regu 1985, lations, under sub-section (3) of section 32 of the Post Graduate, Institute of Medical Education and Research, Chandigarh 1966. Act, LT-Placed in Library. See No 2213/86]

Report and Accounts (1984-85) of the Central Social Welfare Board New Delhi and Related Papers

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE (SHRIMATI SUSHILA ROHATGI) Sir, on behalf of Shrimati Marge t Alva I be g to lay on the Table a copy each., (in English and Hindi) of the following papers :

(i) Annual Report and Accounts of the Central Social Welfare Board, New Delhi for the Year 1984-85, together with, the Audit Report on ihe Accounts.

(ii) Review by Government on the working of the Ecard.

(iii) Statement giving reasen." for the delay in laying the papers mentioned at(i) above.

[Placed in Library. See No. LT-2216/86 for (i) to (iii)]

I. Accounts (1984-85') of the Cochin and Kandla Port Trusts and Related Papers

II. Administration Reports (1984-85) of the Cochin, Kandla, Mormugao, Tuticorin and Visak-hapatnam Port Trusts and Related Papers

III. Notification (Under the Light House Act, 1527

THE MINISTER OF STATE IN THE DEPARTM ENT OF SUR FACE TRANSPORT (SHRI RAJESH PILOT) : Sir, I beg to lay on the Table—

I. A copy (in English and Hindi) of the following papers under subsection (2) of section 103 of the Major Port Trusts Act, 1963 :---

(i) (a) Annual Accounts of the Cochin Port Trust, for the Y<ari984-85, and the Audit Report thereon.